

03.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 25  
HON'BLE DR.JUSTICE SWARANA KANTA SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FOR DIRECTION ON OFFICE NOTE</b>				
87	BAIL APPLN.-484/2025(Disposed off case)	VAIBHAV KUMAR V/s STATE THROUGH SHO RAJOURI GARDEN	GAURAV SHARMA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ANKUR CHAUDHARY (ADV.ANKURCHAUDHARY@GMAIL.COM)(9911044818)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RAJOURI GARDEN-1525/2014) BAIL APPLN. 160/2016 FILED BY DR ASHOK KUMAR YADAV (DISPOSED ON : 2016-01-25 ) BAIL APPLN. 2238/2016 FILED BY ASHOK KUMAR YADAV (DISPOSED ON : 2016-12-14 ) BAIL APPLN. 1514/2017 FILED BY VAIBHAV KUMAR (DISPOSED ON : 2017-08-04 ) BAIL APPLN. 420/2023 FILED BY VAIBHAV KUMAR (DISPOSED ON : 2023-03-20 ) BAIL APPLN. 2527/2023 FILED BY VAIBHAV KUMAR (DISPOSED ON : 2023-09-04 ) BAIL APPLN. 1023/2024 FILED BY ASHOK KUMAR (DISPOSED ON : 2024-04-01 )  P.S.-FIR NO. :(RAJOURI GARDEN-1525/2014)

COURT NO. 27  
HON'BLE MR.JUSTICE RAVINDER DUDEJA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FOR DIRECTION ON OFFICE NOTE</b>				
85	CRL.M.C.-6352/2024(Disposed off case)	SH. JAGMOHAN & ORS. V/s STATE (GOVT. OF NCT OF DELHI ) & ANR.	A K VASHISHT	
		OTHER DETAILS OF ADVOCATES: V.K VASHISHT (VASHISHT1782@GMAIL.COM)(8383040278)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SULTAN PURI-899/2018)

HIGH COURT OF DELHI  
02.04.2025.

REGISTRAR (LISTING)